

Bihar Electricity Duty (Amendment) Act, 1988

7 of 1988

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PREAMBLE

An Act To Amend The Bihar Electricity Duty Act, 1948

Be it enacted by the Legislature of the State of Bihar in the Thirty-eighth year of the Republic of India as follows:-

1. Short title and commencement :-

(1) This Act may be called the Bihar Electricity Duty (Amendment) Act, 1988.

(2) It shall come into force at once.

2. Incorporated :-

Incorporated

3. Incorporated :-

Incorporated in the Act.

4. Repeal and saving :-

(1) The Bihar Electricity Duty (Amendment) Ordinance, 1987, (Bihar Ordinance No. 29, 1987) is hereby repealed.

(2) Notwithstanding such repeal anything done or any action taken in exercise of the powers under the said Ordinance shall be deemed to have been done or taken in exercise of the powers conferred by or under this Act as if this Act were in force on the date on which such thing or action was done or taken.